## Implementation of HPC report on Akademies

- 676. SHRI K.K. RAGESH: Will the Minister of CULTURE be pleased to state:
- (a) whether Government is considering implementation of the report of High Powered Committee (HPC) on Akademies and other institutions under the Ministry;
- (b) if so, what are the steps taken/being taken till date by Government to implement the recommendations of the report; and
  - (c) if so, whether any time-frame has been set to implement the report?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Government has already decided to implement most of the acceptable recommendations of High Powered Committee on Akademies and other institutions under Ministry of Culture subject to maintaining the autonomous character of the Akademies and other institutions as per their Memorandum of Association/Deed/Rules & Regulations etc. Necessary orders/instructions have since been issued by the Ministry to Akademies and other institutions to initiate necessary action for implementation of recommendations concerning them after obtaining approval of their Governing Body/Executive Council etc, as the case may be. Some Institutions namely National School of Drama (NSD), Indira Gandhi National Centre for the Arts (IGNCA) & Centre for Cultural Resources & Training (CCRT) have taken approval of their competent authority for implementation of the recommendations accepted by them.

(c) No, Sir.

## Monuments protected by ASI in Maharashtra

- 677. SHRI AJAY SANCHETI: Will the Minister of CULTURE be pleased to state:
- (a) the major activities performed by the Archaeological Survey of India (ASI) in the country;
- (b) how many monuments are being preserved and conserved by ASI in Maharashtra;
  - (c) the details of measures taken to protect forts in Maharashtra;
  - (d) whether ASI is facing resource crunch for protecting these forts; and
- (e) if so, the steps taken to ensure availability of sufficient funds for this activity?